Dr. B. Gopala Reddi: Anyway, the cement industry is included in the grojects. There is no undue delay in these matters. But some time-lag is inevitable between approvals and licensing. They have to negotiate with the industries in America.

Shri Rami Reddy: In the distribution of the amount, will applications from under-developed States be given preference, because there are some States like Andhra Pradesh which have no industries, and industries are not properly dispersed?

Dr. B. Gopala Reddi: I do not think the question of under-developed and forward States can be taken into this.

Shri Nagi Reddy: In view of the fact that coal has been given the highest priority in the Second Five Year Plan and in view of the statement that has been placed on the Table of the House that coal has not yet received any loan from this particular Bank, would Government make special efforts to see that coal gets immediate help so that we will be able to fulfil the targets of the Plan?

Mr. Speaker: We are going too much into details.

Shri Nagi Reddy: It is in the statement that coal has not yet received any loan.

Dr. B. Gopala Reddi: They themselves do not want it. They are not sending applications at all. The industry is not applying.

Shri Nagi Reddy: But there is a public sector in coal which can apply for it.

Territorial Army

*777. Shri D. C. Sharma: Will the Minister of Defence be pleased to state:

- (a) whether Government are aware that some Private Companies and Autonomous Bodies of the Government have been discouraging their employees from joining the Territorial Army, both in the Urban Units as well as in Provincial Units; and
- (b) if so, the steps taken in this regard?

The Parliamentary Secretary to the Minister of Defence (Shri Fatesinkese Gackwad): (a) and (b). A statement is laid on the Table of the Lok Sabha.

Statement

No specific complaints have been received to the effect that a parti-Cular Autonomous Body or a Private Company has been discouraging its employees from joining the Territorial Army. One or two gneral com-Plaints have, however, been received that private concerns have not taken interest in the recruitment of their employees in the Territorial Army. Some organised industrial and commercial concerns have on the other hand given positive encouragement and have extended special concessions to their employees who join the Territorial Army.

Shri D. C. Sharma: It is mentioned in the statement that some organised industrial and commercial concerns have given special concessions to their employees to join the Territorial Army. What is the nature of those concessions and whether they will be made known to other organised commercial and industrial concerns?

Shri Fatesinhrao Gaekwad: The Concessions are as follows:

- (a) Grant of special leave with pay and allowances in addition to military pay for the period of the annual camp upto 14 days except in the case of the Bombay Millowners' Association, Bombay;
- (b) Payment of differences between civil and military pay for the period of the embodiment of the Territorial Army personnel for training;
- (c) In addition to the above, a bounty of Rs. 50 to each Territorial Army personnel on completing the maximum of 240 hours training is given by the Hindustan Aircraft Ltd., Bata Shoe Company Ltd., Batanagar, have offered Rs. 100 per annum as bonus to every

employee who joins the Territorial Army and completes the full training.

encouragement given, may I know what is the strength of the Territorial Army now? Has it fulfilled the target or not?

Shri Fatesinhrao Gaekwad: I am afraid it is not in the public interest to disclose it.

An Hon. Member: It is only the Territorial Army.

श्री अवस वर्जन: इस विवरण में बताया गया है कि बहुत सी प्राइवेट कम्पनिया इस सम्बन्ध में पूरी दिलचस्पी नहीं ले रही है। से जानना चाहता हूं कि इस सम्बन्ध में क्या • का बाही की जा रही है कि पूरी दिलचस्पी सें।

Shri Fatesinhrao Gaekwad: We can only request them to encourage their personnel to join the Territorial Army.

Shri Assar: Is it a fact that the Territorial Army is held in disrespect in Bombay City and Bombay State because some of the personnel were ordered to open fire?

Mr. Speaker: We are going away from one thing to another. Next question.

Examination System

*778. { Shri Subodh Hansda: Shri S. C. Samanta:

Will the Minister of Education be pleased to state:

- (a) whether it is a fact that the Unesco Regional Seminar on Educational Reform for South and South East Asia which met in Delhi recommended a change in the character of examination system in India and other countries in the region; and
- (b) if so, the reaction of Government to this recommendation?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) A statement is laid on the Table of the Lok Sabha.

Statement

(b) The Seminar made only a general recommendation that the character of examination should be changed in such a way that it becomes a test not merely of the academic attainment of the pupil but of his real educational growth and development. The final report on the Seminar is being prepared by Unesco Secretariat which will be circulated to the participating Member States including India. The Government of India are, however, already favourably inclined towards the question of reform in the system of examinations in India and the matter is now engaging the attention of the All India Council for Secondary Education and the University Grants Commission.

Shri Subodh Hansda: May I know whether it is a fact that a team of educationists was sent to U.S.A. to study the prevailing examination system there with a view to introduce here the new system of education? If so, have they submitted any report to Government, and what are the main observations thereon?

Dr. K. L. Shrimali: Yes, they have already started working.

Shri Subodh Hansda: Is it a fact that four American experts were invited to advise Indian Universities in connection with the reform of the examination system?

Dr. K. L. Shrimali: I am not aware of four experts having come. One expert had come.

Shri S. C. Samanta: May I know whether any experiment is being carried out in any of the schools in India on the lines in which reform of the examination system is going to be taken up?

Dr. K. L. Shrimali: Aligarh University is working out some experiments.

Shri Hem Barua: The statement says that the UNESCO Seminar Report is being submitted; at the same time, it says that the University Grants Commission and the All India Council for Secondary Education are engaged in